

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(IB) No. 593/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11th December 2017, 10.30 A.M

Name of the Company		State Bank of India.-Vs- Coastal Projects Ltd.	
Under Section		7 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date
1.	BISHWAJIT DUBEY , Adv.	Financial Creditor	Sunil Mgosh - , 11.12.2017
2.	SOUVIK MAZUMDAR , Adv.	Applicant	
3.	ARIF ALI , Adv.		
1.	SARADA HARIHARAN	- Corporate Debtor	Brick - 11/12/18

ORDER

Ld. Counsel for the financial creditor and corporate debtor are present.

List it on 20/12/2018 for admission.

Sd
(Jinan K.R.)
Member (J)

Sd
(V.P.Singh)
Member (J)